GOVERNMENT OF INDIA MINISTRY OF LAW & JUSTICE (DEPARTMENT OF JUSTICE)

LOK SABHA UNSTARRED QUESTION NO. 3115

TO BE ANSWERED ON THURSDAY, THE 4TH AUGUST, 2016

FAMILY COURTS

3115. SHRI PARESH RAVAL:

Will the Minister of LAW & JUSTICE be pleased to state:

- (a) whether the Government has any data regarding the number of cases including divorce cases pending in various family courts in the country;
- (b) if so, the details thereof, State/UT-wise including Gujarat; and
- (c) number of cases disposed of in these courts during each of the last three years and the current year, State/UT-wise?

ANSWER

MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P.P. CHAUDHARY)

(a) to (c): Data relating to divorce cases pending in various family courts in the country is not maintained centrally. However, a statement indicating the State/UT-wise number of family courts functioning in the country including Gujarat, the cases disposed of during the last three years and the current year pending in these Courts is enclosed as Annexure.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA UNSTARRED QUESTION NO3115 FOR 4.8.2016 REGARDING FAMILY COURTS

Number of cases disposed of in Family Courts for the last three years and pending on the date given are as follow:-

S.No.	State	Cases disposed of during the Year					Cases Pending	Number of court
		2012	2013	2014	2015	2016		Functional
1	Andhra Pradesh	*4151	3741	5548	6611		7177 as on 31.12.15	14
2	Assam, Arunachal Pradesh, Nagaland, Mizoram	11692	2710	3058	4487	-	5858 as on 29.2.16	4
3	Bihar	12537	12717	13506	13756 as on 31.12.15	-	50847 as on 31.12.15	39
4	Chhattisgarh	-	7930	8548	8566	-	10464 (as on 31.3.16)	20
5	Delhi		11968	20923	23148		29079 as on 31.3.16	15
6	Goa	-	-	-	-	-	-	-
7	Gujarat	-	-	-	-	•	29445 as on 29.2.16	19
8	Haryana	-	8233	9130	9151	-	15256 (as on 31.03.2016	9
9	Himachal Pradesh	-	-	-	-	-	-	0
10	Jammu & Kashmir	-	876	921	1000	-	1490 as on 31.3.16	1
11	Jharkhand		4736	6282	8684	-	14261	21
12	Karnataka	-	-	-	-	-	24612 as on 1.3.16	27
13	Kerala	-	43914	53564	51288	-	52446 as on 31.12.15)	28
14	Madhya Pradesh	-	-	-	-	•	34165 as on 1.1015	50
15	Maharashtra	-	23022	22812	21906	-	32854 (as on 30.4.16)	25
16	Manipur	-	-	-	-	•	434	5
17	Meghalaya	-	-	-	-	-	-	0
18	Odisha	3816	5692	8926	10015		22035 as on 31.3.16	17
19	Punjab	-	-	-	4418	-	4533 as on 313.16	5
20	Puducherry	1605	1907	637	371	-	862 as on 31.12.15	1
21	Rajasthan	-	-	-	-	-	21974 as on 31.12.15	28
22	Sikkim	-	300	245	290	-	130 (as on 31.3.16)	4
23	Tamil Nadu	13751	15142	11991	13754	-	20592 as on 31.12.15	20
24	Telangana	*5622	6140	6599	7715	-	9308 as on 31.12.15	12
25	Tripura	-	1484	1740	1775	•	1799 as on 31.3.16	3
26	Uttar Pradesh	-	33704	53946	119633	41553 as on 31.3.16	263682 as 31.3.16	76
27	Uttarakhand	-	5125	6145	6222	1528 as on 31.3.16	8048 as on 31.3.16	8
28	West Bengal	-	387	283	410	•	1091 as on 31.12.15	2
	TOTAL	\Box						453